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SLP(C)... 10030 OF 2003
ITEM No.14

Court No. 5

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(Civil)...CC:10030/2003

(From the judgement and order dated 21/07/2003 in WA 483/01
and order dated 29/09/2003 in RP 94/03 in WA 483/01 of The
HIGH COURT OF GAUHATI)

BHUBAN CHANDRA MALI & ORS.

Petitioner (s)

VERSUS

O.N.G.C. LTD. & ORS.

Respondent (s)

(With I.A. No.1)
(With Appln(s). for c/delay in filing SLP)
(With Office Report)

Date : 28/11/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Mr. A.R. Barthakur, Sr.Adv.
Mr. S.C. Gupta,Adv.
Mr. Aribam Guneshwar Sharma,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Heard learned senior counsel for the petitioner.

Delay condoned.

No merits.

The special leave petitions are dismissed.

(Neena Verma) (Vijay Aggarwal)
Court Master Court Master